

**F. No. J-11014/1/2017-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)**

Shastri Bhawan, New Delhi,
Dated 9th April, 2018

ORDER

The President is pleased to **discontinue** the term of engagement of **Shri Krishna S. Dixit**, Assistant Solicitor General of India for the High Court of Karnataka at Bangalore, with immediate effect.

2. Hindi version of this order will follow.

Inder Kumar
9-4-18
(Inder Kumar)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General of India/PS to Solicitor General of India/PS to Addl. Solicitors Generals of India.
3. The Incharge, Branch Secretariat at Bengaluru.
4. All the Assistant Solicitor General of India in various High Courts.
5. The Registrar, High Court of Karnataka at Bangalore.
6. Shri Krishna S. Dixit, ex-Asst. SGI.
7. The Cash (LA) Section with request to **stop** the payment of retainership fee to Shri Krishna S. Dixit, ex-Asst. SGI with immediate effect.
8. The Pay & Account Office, Department of Legal Affairs.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.


(D. Srinivas)

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